

DIVISION BENCH
COURT - I

S-6

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/93(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	INDIAN BANK VS MR. PIYUSH KUMAR BHURA
UNDER SECTION	SECTION 95(1)

Appearance(via video conference/physically)

Mr. Santosh Kr Roy, Adv.] For the Financial Creditor
Ms. Rituparna Sanyal, Adv.
Ms. Zeba Khan, Adv.
Ms. Muskan Saha, Adv.

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. Service-affidavit has been filed upon Corporate Debtor by the Financial Creditor.
3. Post this matter for orders on **14.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**